

SPECIAL BENCH
COURT - I

O-252

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/641(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	RAM PRATAP AGARWAL & ORS VS ORIENTAL COKE MANUFACTURING PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. AK Shrivastava, Adv. : For Petitioners
Mr. Akash Sharma, Adv.

Ms. Neha Somani, Pr.CS : For R-1, 7, 10, 12 & 15

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**